THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I

Suppl. Item 1

IA No. 2276/2023, 2603/2023
In

CP (IB) No. 291/Chd/Chd/2018
Under Section 7 & 60(5), IBC 2016 R 11 NCLT

In the matter of:-

Edelweiss Asset Reconstruction Company ...Petitioner-Financial Creditor

Vs.

Winsome Yarns Ltd. …Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 22.11.2023.

Sd/-
Court Officer

November 08, 2023
PKA